

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).8523/2011

M/S JIVARAM OIL ENTERPRISES (P) LTD

Petitioner(s)

VERSUS

STATE OF UP AND ORS

Respondent(s)

(With office report)

Date: 08/04/2013 This Petition was called on for hearing today.

For Petitioner(s) Ms. Ambreen Rasool,Adv.
Mrs.Rachana Joshi Issar,Adv.

For Respondent(s) Mr. Vinay Garg,Adv.

UPON hearing counsel the Court made the following
O R D E R

Matter is complete in all respects.

No further steps required to be taken in the matter. It be processed
for listing before the Hon'ble Court as per rules.

			(M.A. SAYEED)	
			REGISTRAR	

mg